

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION
COMPANY PETITION NO. 756 OF 2014**

**In the matter of Companies Act,
I of 1956;**

And

**In the matter of GOL Offshore
Limited (In Liqn.)**

**NOTICE FOR SALE OF VESSELS BY THE OFFICIAL
LIQUIDATOR, HIGH COURT, BOMBAY AS LIQUIDATOR
OF GOL OFFSHORE LIMITED (IN LIQN.) BY PUBLIC
AUCTION**

Pursuant to the order dated 31.10.2018 of the Hon'ble High Court, Bombay, passed in Company Application No. 296 of 2018, read with Company Application (L) No.414 of 2018 and another order dated 31.10.2018 passed in Company Application No. 314 of 2018 read with Company Application No. 316 of 2018, offers/ bids are invited in sealed cover from the intending purchasers to purchase of the following vessels owned by GOL Offshore Limited (In Liqn.), whose details are mentioned below. The sale is on **"as is where is and whatever there is basis"**. The sale is subject to confirmation by the Hon'ble High Court, Bombay. The vessels are laid up at P & V Anchorage at Mumbai Port.

The Earnest Money Deposit is Rs. 1 Crore for every vessel. The inspection of the subject vessels will be allowed to the intending purchasers from 15.11.2018 to 22.11.2018 between 11.00 a.m. to 4.00 p.m. at P & V Anchorage at Mumbai Port.

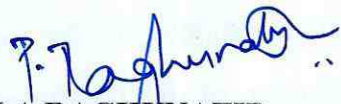
The sealed cover containing the offers/ bids shall be superscribed with the words "Offer for (vessel name & Lot No) – GOL Offshore Ltd. (In Liqn.)" alongwith the Earnest Money Deposit of Rs. 1,00,00,000/- for each vessel / Lot by way of Demand Draft drawn in favour of the "Official Liquidator, High Court, Bombay" payable at Mumbai and should reach the office of the Official Liquidator at 5th floor, Bank of India Building, M. G. Road, Fort, Mumbai – 400 023 on or before **26/11/2018** upto 4 p.m. The offerors shall also submit their proof of identity alongwith offer. All the offers will be opened on **28/11/2018 at 3 p.m.** before the Hon'ble Company Judge of the High Court, Bombay in the presence of the offerors present when the offerors/bidders shall be given an opportunity to have interse bidding amongst themselves to improve upon the offers. The Sale Notice is also available on the websites of the office of the Official Liquidator at www.officialliquidatormumbai.com, the Hon'ble

High Court, Bombay at www.bombayhighcourt.nic.in and Ministry of Corporate Affairs at www.mca.gov.in. Brief particulars of the vessels are given below: -

Sr. No	Lot No	Vessel Name	Description of Vessel
1.	I	GAL Installer	IMO No.: 8766301 Year Built: Major Refit in 2010 (Rebuilt) Built 1994 PORT OF REGISTRY : MUMBAI FLAG : INDIAN LENGTH : 86m BREADTH, MOULDED : 27.50m DEPTH, MOULDED : 5.50m
2.	II	Bharati - S	IMO No.: 8122103 Year Built: 1982 Official No. :3636 PORT OF REGISTRY : MUMBAI FLAG : INDIAN LENGTH : 41.0M BREADTH, MOULDED : 11.0M DEPTH, MOULDED : 4.8M
3.	III	Malaviya-One	IMO No.: 8221533 Year Built: 1983 Official No. :1973 PORT OF REGISTRY : MUMBAI FLAG : INDIAN LENGTH : 57.9m BREADTH, MOULDED : 12.2m DEPTH, MOULDED : 4.5m

The terms and conditions of sale of the said vessels will be made available from the office of the undersigned on any working day during office hours on payment of Rs. 2,000/-.

Dated this 14th day of November, 2018.


(POLA RAGHUNATH)
OFFICIAL LIQUIDATOR (I/C)
HIGH COURT, BOMBAY.
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